

OFFICE OF THE PR.DISTRICT & SESSIONS JUDGE, POONCH.

To

The Deputy Registrar (Accounts)
Hon'ble High Court of J&K,
At Srinagar.

No: 993 /POSTP

Dated: 03/10/18

Subject:-Engagement of Daily Wager (Driver)
in pursuance to High Court Order
No.1282 dated 29.12.2017.

Sir,

With reference to your letter
No.38812-50/AC Dated 1.10.2018 on the
subject cited above, it is submitted that
there is no Daily Wager(driver) working in
this office in pursuance to Hon'ble High
Court Order No.1282 dated 29.12.2017.

Hence the information as desired
submitted for further n/a.

Yours faithfully,


(Zabair Ahmed Raza)

Pr.Distt.& Sessions Judge,
Poonch.